



**Central Administrative Tribunal
Principal Bench, New Delhi
MA No. 3841/2019**

in

OA no. 2377/2019

this the 09th day of December, 2019

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

Mrs. Kiran Butalia
Age 36 years (D.O.B. - 26.01.1983)
W/o Gaurav Rajora
R/o H.No. 312, Ground Floor.
Sector-I, Vaishali,
Ghaziabad-201010

...Applicant

(By Advocate : None)

Versus

1. Govt. of NCT Of Delhi
Through its Chief Secretary,
A-Wing, 5th Floor,
Delhi Secretariat, I.P. Estate,
New Delhi.
2. Delhi Subordinate Services Selection Board (DSSS)
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi-110092
3. The Secretary
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat,
Delhi-110054
4. Lieutenant Governor of Delhi
Raj Niwas, Rajpur Road,
Delhi

...Respondents

(By Advocate : Mr Anuj Kr Sharma)



ORDER (ORAL)

Mr. S.N. Terdal, Member (J) :

MA No. 3841/2019

None for the applicant. MA No. 3841/2019 has been filed seeking withdrawal of the OA with liberty to file a fresh OA. MA is allowed. OA is dismissed as withdrawn, with liberty as permissible in law.

(Aradhana Johri)
Member (A)

(S.N. Terdal)
Member (J)

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